

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 257 OF 2017**

**Dated: 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**M/s. KKK Hydro Power Limited**

**...Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Raj Kumar Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s)

:

Mr. Pradeep Mishra  
Mr. Manoj Kumar Sharma for R-1  
  
Mr. Anand K. Ganesan for R-2

**ORDER**

This matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **23.09.2019.**

**(S.D. Dubey)  
Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)  
Chairperson**